

POST-OFFER PUBLIC ANNOUNCEMENT

IN TERMS OF REGULATION 18(12) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

Kaycee Industries Limited

Corporate Identification Number ("CIN"): L70102MH1942PLC006482

Registered Office: Old Kamani Chambers, 32-Ramjibhai Kamani Marg, Ballard Estate, Mumbai 400 001, Maharashtra, India.

Tel. No. +91-22-41259072, Fax No.: +91-22-41259001;

Email: complianceofficer@cms-kaycee.co.in, Web: www.kayceeindustries.com

Corporate Office: 70 Lake Road, Bhandup (West) Mumbai 400 078, Maharashtra, India.

Tel. No.: +91-22-41259072, Fax. No.: +91-22-41259001

This advertisement ("Post Offer PA") is being issued by Systematix Corporate Services Limited ("Manager to the Offer") on behalf of Salzer Electronics Limited ("Acquirer") pursuant to Regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 as amended (the "SEBI (SAST) Regulations") in respect of the Open Offer ("the Offer") to acquire upto 16,503 fully paid-up equity shares of Rs.100/- each (the "Equity Shares") at a price of Rs. 3,475/- per Equity Share (the "Offer Price"), representing 26.00% of the Equity Share & Voting Capital of Kaycee Industries Limited (the "Target Company"). The Detailed Public Statement ("DPS") and Corrigendum to DPS ("Corrigendum") with respect to the aforementioned Offer was published on May 31, 2019 and August 08, 2019 respectively in the following newspapers:

Sl. No.	Newspapers	Language	Editions
1.	The Financial Express	English	All Editions
2.	Jansatta	Hindi	All Editions
3.	Mumbai Lakshadeep	Marathi	Mumbai Edition

The terms used but not defined in this Post Offer PA shall have the same meanings assigned to them as in the PA, the DPS, the Letter of Offer (LOF), Corrigendum and the Offer Opening PA.

The Shareholders of the Target Company are requested to kindly note the following information relating to the Offer:

- Name of the Target Company : Kaycee Industries Limited
- Name of the Acquirer and PACs : Salzer Electronics Limited (Acquirer)
There is no PAC with the Acquirer.
- Name of the Manager to the Offer : Systematix Corporate Services Limited
- Name of the Registrar to the Offer : Datamatics Business Solutions Limited
- Offer Details
- Date of Opening of the Offer : Wednesday, August 28, 2019
Date of Closure of the Offer : Thursday, September 12, 2019
- Date for communicating the rejection / acceptance of Equity Shares in the Offer and /or corresponding payment for the acquired Equity Shares and /or refund or credit of the rejected share certificate(s) or Equity Shares to corresponding Shareholders or accounts holders : Tuesday, September 17, 2019
- Details of Acquisition

Sl. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price (per Equity Share) - Fully Paid-up Shares - Partly Paid-up Shares	Rs. 3,475.00/- Not applicable		Rs. 3,475.00/- Not applicable	
7.2	Aggregate number of shares tendered	16,503		2,921	
7.3	Aggregate number of shares accepted	16,503		2,921	
7.4	Size of the Offer (Number of shares multiplied by Offer Price per share).	Rs. 5,73,47,925/-		Rs. 1,01,50,475/-	
7.5	Shareholding of the Acquirer before Agreement / Public Announcement - Number % of Equity Share & Voting Capital	NIL NIL		NIL NIL	
7.6	Shares acquired by the Acquirer by way of Agreement*(s) - Number % of Equity Share & Voting Capital	45,899 (72.32%)		45,899 (72.32%)	
7.7	Shares acquired by way of Open Offer by the Acquirer - Number % of Equity Share & Voting Capital	16,503 (26.00%)		2,921 (4.60%)	
7.8	Shares acquired by the Acquirer after Detailed Public Statement - Number of shares acquired - Price of the shares acquired % of the shares acquired	NIL		NIL	
7.9	Post offer shareholding of the Acquirer - Number % of Equity Share & Voting Capital	62,420 (98.32%)		48,820 (76.92%)	
7.10	Pre & Post offer shareholding of the Public - Number % of Equity Share & Voting Capital	Pre-Offer 17,571 (27.68%)	Post-Offer 1,068 (1.68%)	Pre-Offer 17,571 (27.68%)	Post-Offer 14,650 (23.08%)

*Agreement means the SPA as defined in the PA, the DPS and the LOF.

- On July 11, 2019, the Acquirer has acquired the entire shareholding of the Seller aggregating 45,899 Equity Shares constituting 72.32% of the Equity Share & Voting Capital of the Target Company through open market (block deal), in compliance with Regulation 22(2) of the SEBI (SAST) Regulations.
- Post Open Offer, the Acquirer holds 48,820 Equity Shares aggregating to 76.92% of the Equity Share & Voting Capital of the Target Company.
- Post closure of the Offer, the public shareholding now stands at 14,650 Equity Shares i.e. 23.08% of the Equity Share & Voting Capital which is below the minimum public shareholding (MPS) limit required to maintain continuous listing under Regulation 38 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 and Rule 19A of the Securities Contracts (Regulation) Rules, 1957. The Acquirer shall bring down the non-public shareholding in the Target Company to the level specified within the time prescribed in the proviso of Securities Contracts (Regulation) Rules, 1957, SEBI (SAST) Regulations and the SEBI (LODR) Regulations, 2015.
- The Acquirer and its board of directors accept full responsibility for the information contained in this Post Offer PA and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.
- Acopy of this Post Offer PA will be available on the websites of SEBI and BSE and at the registered office of the Target Company.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER

 SYSTEMATIX GROUP Investments Re-defined	Systematix Corporate Services Limited SEBI Registration No. INM 000004224 The Capital, A-Wing, 6th Floor, No. 603-606, Plot No. C-70, G-Block, Bandra-Kurla Complex (BKC), Bandra (East), Mumbai 400 051, Maharashtra, India. Telephone: +91-22-6704 8000; Facsimile: +91-22-6704 8022 Email: ecm@systematixgroup.in ; Website: www.systematixgroup.in Contact Person: Mr. Amit Kumar
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For and on behalf of the Acquirer
Salzer Electronics Limited

Sd/-
Authorised Signatory
Name: S. Baskarasubramanian
Designation: Director (Corporate Affairs) & Company Secretary
(DIN: 00003152 & FCS: 4605)

Date: September 23, 2019
Place: Coimbatore.